GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:996 ANSWERED ON:04.03.2013 . INDUSTRIAL PACKAGE Panda Shri Baijayant

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has withdrawn the industrial package granted to some States including Himachal Pradesh;
- (b) if so, the details thereof and the reasons for scrapping the industrial package which was given to special category States including North-Eastern States:
- (c) whether some States have requested the Union Government to revive the industrial package in their States including Odisha; and;
- (d) if so, the facts thereof along with concessions likely to be offered through this package to the States?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. S. JAGATHRAKSHAKAN)

- (a): No, Madam.
- (b): The Package of incentives for industrial development for Special Category State of Jammu & Kashmir, was introduced on 14th June, 2002 for a period of ten years valid upto 14.6.2012. The Package of incentives for industrial development for Himachal Pradesh and Uttarakhand was introduced on 7th January, 2003 for a period of ten years valid upto 6.1.2013. The North Eastern Industrial & Investment Promotion Policy, 2007 for the States of the North East Region (including Sikkim) was notified on 1.4.2007 for a period of ten years valid upto 31.3.2017.
- (c): Yes, Madam.
- (d): Requests from the states of Jammu & Kashmir, Himachal Pradesh and Uttarakhand have been received for extension of the package.